

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 169 OF 2018 &
IA NO. 1706 OF 2018

Dated: 10th July, 2019

In the matter of:

M/s Himachal Sorang Power Pvt. Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **23.08.2019.**

PS/Court Master

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